

**Defective Case Register from 2025-05-13 to 2025-05-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/14145/2025	PRAVASH CHANDRA JENA	2025-05-13	1. Two Advocates have signed in the petition. 2. Page No.10 in the F.I.R. Copy is side cut off.
2	D-WP(C)/19030/2025	BHABA RANJAN KAR	2025-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
3	D-RVWPET/19745/2025	SIDHARTH SHANKAR PADHY	2025-05-13	1.C. copy of impugned order not filed. I.A. not filed.
4	D-WP(C)/20018/2025	GOKULA NANDA SAHU	2025-05-13	.Subject Code Not Furnished .
5	D-WP(C)/19185/2025	SUBHANKAR ROUT	2025-05-13	.Receipt Showing Serv.copy To ct not Filed.
6	D-WP(C)/19467/2025	RAGHUNATH BISWAL	2025-05-13	Page no. 11 not correctly tagged.
7	D-RVWPET/19593/2025	MAHESWAR MOHANTY	2025-05-13	1.Court Fee Payble Rs-312/-, Rs-45/- paid. Rs-267/- to be paid. 2.AU fee Rs 2.25/- payable, Rs-2/- paid, Rs-0.25/- to be paid. 3. Affidavit not made in I.A. no. 210/2025
8	D-CONTC/17981/2025	ADV.	2025-05-13	Code NOT CORRECT
9	D-CONTC/19639/2025	NIHAL RATH	2025-05-13	petitioner no.2 not party in WPC (OAC) No. 3551/ 2017 under annex.1.2. Receipt not filed for or. communication.
10	D-WP(C)/19016/2025	BIJAYA KUMAR PATTANAIK	2025-05-13	Date of order in index not correct under annexure-9
11	D-WP(C)/19596/2025	ANJAN KUMAR JENA	2025-05-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
12	D-WP(C)/19595/2025	ANJAN KUMAR JENA	2025-05-13	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 8 not neat.
13	D-WP(C)/18974/2025	DHANANJAYA MUND	2025-05-13	.Subject Code incorrectly Mentioned
14	D-WP(C)/18761/2025	SPANDAN SRICHANDAN	2025-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular certificate not furnished affidavit and also I.A.
15	D-WP(C)/18979/2025	BISWARANJAN DALAI	2025-05-13	Date of objection mentioned in index vide. Annexure-2 not tally with annexure-2 as annexed.
16	D-CONTC/18323/2025	KHAGESWAR BEHERA	2025-05-13	Synopsis and date chart not mentioned in index. Date mentioned in annexure-1 and 2 in averment. Affidavit not correctly furnished.
17	D-WP(C)/19043/2025	BHABA RANJAN KAR	2025-05-13	1. Date of rejection order under Annexure-8 does not tally with index and para-17 of the

				petition
18	D-WP(C)/20281/2025	DILLIP KUMAR MOHAPATRA	2025-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 18 and 22 not neat.
19	D-BLAPL/14315/2025	BIJAYA KUMAR BEHERA 1	2025-05-13	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Date of FIR does not tally in paragraph 2and annexure 1 as per index
20	D-BLAPL/14422/2025	GAJENDRANATH ROUT	2025-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. no. 4 not properly described in affidavit.
21	D-WP(C)/19056/2025	BHABA RANJAN KAR	2025-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
22	D-WP(C)/20280/2025	DILLIP KUMAR MOHAPATRA	2025-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 19 and 12 not neat.
23	D-BLAPL/14412/2025	KSHIROD KUMAR ROUT	2025-05-13	Age of petitioner no. not furnished.
24	D-CMP/20274/2025	AMIT PRASAD BOSE	2025-05-13	Date mentioned In the Synopsis and Date Chart not tallied with each other
25	D-WP(C)/19045/2025	BHABA RANJAN KAR	2025-05-13	1. Page nos.17 and 18 not neat and legible
26	D-CRLA/14074/2025	SK. ZAFARULLA	2025-05-13	As per Appeal memo victim not reflected in three I .As .
27	D-BLAPL/14055/2025	JNYANANANDA PANDA	2025-05-13	.Petition not correctly addressed to Honorable Court
28	D-BLAPL/14059/2025	SANGRAM KESHARI ROUT	2025-05-13	1-Date Chart not page marked.
29	D-CRLREV/13524/2025	PRAFULLA KUMAR KAR	2025-05-13	1.Deficit A .fees of Rs 7.10 PAISA to be paid 2.C. copy of judgt.not filed but xerox copy of same filed is under annexure-1
30	D-ABLAPL/14147/2025	BHABANI SANKAR MISHRA	2025-05-13	The name of Opposite party not mentioned in V.Nama
31	D-WP(C)/20310/2025	JANMEJAYA KATIKIA	2025-05-13	Paragraph no not properly furnished in petition and I.A
32	D-ABLAPL/14180/2025	ASHOK KUMAR DAS	2025-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Assessment Slip Not Filled-in Properly. 3.Undertaking regarding submission of English Translation of Odia Annexure is not filled. 4. In V. Nama

				Enrollment number and Mobile no not filled by the Advocate.
33	D-ABLAPL/14179/2025	SUBASH CHANDRA PUSPALAKA	2025-05-13	1.verification Not Proper. 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 3.Name Of The Filing Advocate Not In Capital Letters In The application
34	D-ABLAPL/14184/2025	IPSIT AUROBINDO ACHARYA	2025-05-13	Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
35	D-CRLMC/11974/2025	JUGALA KISHORE PANDA	2025-05-13	1. Nomenclature not correctly furnished sl. no. 3 in Index.
36	D-CONTC/18007/2025	ADV.	2025-05-13	1.Code NOT INDICATED 2. PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
37	D-ABLAPL/14194/2025	ARIJEET MISHRA	2025-05-13	1. In Annexure-1 page no-9 and 10 is not neat and Legible
38	D-WP(C)/19684/2025	AMARENDRA SAHOO	2025-05-13	14-NOT PROPERLY INDEXED. 1. Age of the petitioner in cause title not tally with affidavit. 2. Date of order not correctly furnished in para no.1. 3. Annexure are not properly arranged in the petition. 4. petition not properly page marked.
39	D-CRLMC/11969/2025	JUGALA KISHORE PANDA	2025-05-13	1. Nomenclature not correctly furnished sl. no. 3 in Index.
40	D-ABLAPL/14155/2025	MANORANJAN MUDULI	2025-05-13	1.In assessment Slip U/S not correctly furnished. 2.In prayer portion P.S. is not correctly mentioned.
41	D-CMP/20034/2025	MANOJ KUMAR MOHANTY	2025-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
42	D-ABLAPL/14182/2025	ASHOK KUMAR DAS	2025-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Enrollment no and Mob no of the advocate not furnished in V. Nama 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
43	D-ABLAPL/14195/2025	BIJAYA KUMAR BEHERA 1	2025-05-13	1. G.R case no is not furnished in DATE CHART
44	D-WP(C)/20155/2025	AMITAV TRIPATHY	2025-05-13	.Receipt Showing Serv.copy To cg not Filed.
45	D-WP(C)/19854/2025	KISHORE KUMAR MISHRA	2025-05-13	1.Synopsis and date chart not mentioned in the Index page.2.Page nos.10 to 13 not legible. 3.Petition not correctly addressed to Honorable Court
46	D-WP(C)/19880/2025	MONIKA SAMAL	2025-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date not mentioned in Annexure-10. 2. Page nos.40 and 46 not neat and legible.

47	D-ABLAPL/14014/2025	AMITAV MOHANTY	2025-05-13	1. Copy of ABLAPL NO.3734/2025 disposed of on 08.04.2025 and ABLAPL No.4311/2025 and ABLAPL No.4321/2025 both disposed of on 22.04.2025 not filled. 2.Mage marking is not done correctly. 3. Page no-12 to 14 is not neat and legible
48	D-WP(C)/20002/2025	LAXMI PRASAD DWIVEDY	2025-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
49	D-RSA/19418/2025	ASHOK KUMAR MOHAPATRA	2025-05-13	C.Copy of Trial court judgment and Decree be filed for assessment of C.Fee. Put up for further S.R after rectification.
50	D-WP(C)/19539/2025	NIRANJAN LENKA	2025-05-13	1. Appeal memo number not correctly furnished sl. 4 in Index. 2. Page no. 22 not legible.
51	D-WP(C)/19823/2025	SOUMENDRA PATTANAİK	2025-05-13	.Receipt Showing Serv.copy To cg not Filed.
52	D-ABLAPL/14310/2025	SIDHANT DWIBEDI	2025-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Annexure-2 is not neat and legible
53	D-RSA/19755/2025	AMIT PRASAD BOSE	2025-05-13	1. Court Fee Rs.4185/-Payable Not Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- not Paid 3.Judgment passed against deceased R-2 not yet substituted in the L.A.Court as per averment made at Page-2 of the Appeal Memo
54	D-CONTC/18010/2025	ADV.	2025-05-13	1. NAME OF OPP.NO.2 NOT MENTION
55	D-WP(C)/19804/2025		2025-05-13	1. Annexures 3 5 AND 9 not legible. .
56	D-ABLAPL/14295/2025	ROHIT RANJAN RAY	2025-05-13	1. Provision of Law not correctly furnished.
57	D-BLAPL/14391/2025	JYOTIRMAYA SAHOO	2025-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not neat.
58	D-WP(C)/19643/2025	PRAMOD KISHORE CHAND	2025-05-13	1. Age of the petitioner in cause title not tally with affidavit. 2. Page no. 77 not filed
59	D-CRLREV/13793/2025	JAGABANDHU SAHU	2025-05-13	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 4.40 paisa not paid . (b) Appellate Court Judgement Rs 9.90 paisa not paid 2.Occupation of deponent not furnished in revn. petition and I .As
60	D-WP(C)/19420/2025	PRAFULLA KUMAR MOHAPATRA	2025-05-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
61	D-CONTC/18006/2025	RAGHUNATH DAS MOHAPATRA	2025-05-13	IN PAGE NO.1 W.P(C) NO. BE 2148/25 INSTEAD OF 2418/25
62	D-CRLREV/13512/2025	BIBHUTI BHUSAN MISHRA	2025-05-13	CrI. rev .petn . is page marked from page 01 to 1 in index . 2 .occupation of petitioner in revn and I. A and filing of revision before concerned sessions judge have not furnished .3

				.Authentication fees of Rs .1.10 paisa not paid on annexure-2 .
63	D-WP(C)/19874/2025	SAMEER KUMAR DAS	2025-05-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-WA/17201/2025	MANAS RANJAN KHATUA	2025-05-13	Put up for SR after filing of C copy of impugned order . Being aggrieved not furnished and Index not properly page mark
65	D-WP(C)/18725/2025	PRAFULLA CHANDRA ACHARYA	2025-05-13	Synopsis and date chart not mentioned in the Index.Page 6 not neat.
66	D-WP(C)/19928/2025	PRASANTA KUMAR TRIPATHY	2025-05-13	. Paragraph no. not correctly furnished in the petition.
67	D-WP(C)/18726/2025	PRAFULLA CHANDRA ACHARYA	2025-05-13	Synopsis and date chart not mentioned in the Index.Date of copy of application vide annex-1 not tally with Index.
68	D-CRLA/13384/2025	BIKRAM CHANDRA GHADAI	2025-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Certificate portion in appeal memo not fully furnished . 2 .Year of the date not furnished in prayer of I.A-1267/2025
69	D-MACA/18409/2025	ADAM ALI KHAN	2025-05-13	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 136 days
70	D-WP(C)/18746/2025	BIBHUTI BHUSAN MISHRA	2025-05-13	Page 22 26 30 not neat.
71	D-CRLREV/14173/2025	AVIJIT PATNAIK	2025-05-13	1.C .copy not filed but xerox and attested copy of same filed is under annexure-2 .
72	D-WP(C)/20224/2025	SRINIVAS MOHANTY	2025-05-13	Petitioner Sl.No.18-28 29-37 and 98-104 may be correction.
73	D-WP(C)/18730/2025	DILLIP KUMAR MOHAPATRA	2025-05-13	Page 13 not neat
74	D-WP(C)/19921/2025	KUNJA SUNDAR DAS	2025-05-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
75	D-CRLREV/13924/2025	BASUDEV PUJARI	2025-05-13	1.Period of Delay 308 Days Put up for S .R after filing of c .copy of annexure-4 .
76	D-WP(C)/19922/2025	KUNJA SUNDAR DAS	2025-05-13	Copy of the appointment order dtd.2.04.1990 and Copy of the Representation dtd.23.12.2024 mentioned in the Index page (Annex nos.-1 and 5) does not tally with para-3 and para-6 of the petition and under Annex nos.-1 and 5
77	D-WP(C)/19812/2025	ALOK KUMAR PANDA	2025-05-13	Page no. 19 not completely scanned.
78	D-CMP/19352/2025	BAIBASWATA PANIGRAHI	2025-05-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. C.R.P be changed to C.M.P in the Petition and in the I.A. after conversion
79	D-RPFAM/19794/2025	ATMAJIT MANMITH DAS	2025-05-13	further SR after filling of c copy of impugned order

80	D-CRLMP/13958/2025	BIBHU PRASAD CHHUALSINGH	2025-05-13	PAGE NO. 14 NOT NEAT and LEGIBLE
81	D-WP(C)/19856/2025	SAIBRATA RATH	2025-05-13	Address of op. no. 4 not correctly furnished in cause title
82	D-WP(C)/15506/2025	HRUDANANDA MOHAPATRA	2025-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
83	D-WP(C)/20127/2025	PRASANNA KUMAR MISRA	2025-05-13	S.R.not made due to not page marked in Index
84	D-WP(C)/19033/2025	BHABA RANJAN KAR	2025-05-13	1. page nos 17 and 18 not neat and legible. 2. Executants not signed in V.nama
85	D-ABLAPL/14255/2025	BIBHUTI BHUSAN PANDA	2025-05-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.LAA fee of Rs 10/- not paid in V.nama.
86	D-WP(C)/19618/2025	MANORANJAN MOHAPATRA	2025-05-13	8-CAUSE TITLE NOT IN ORDER. Proforma opp-Parties address not furnished
87	D-ABLAPL/14153/2025	SUDHANSU PRASAD MAHAPATRA	2025-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Subject code incorrectly mentioned inthe Assesment Slip and cause title.2-Index not properly page marked.3-Mobile no. not mentioned in the vakalatnama ofthe signing Advocate.4-The exucutant has sign both the names under @ as per cuase title and vakalatnama.
88	D-WP(C)/20387/2025	ATMAJIT MANMITH DAS	2025-05-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
89	D-WP(C)/19930/2025	MANAS PATI	2025-05-13	Rs 8/- to be paid on petition
90	D-BLAPL/14322/2025	ASUTOSH TRIPATHY	2025-05-13	H.C.B.A .fee Rs 50/- not paid in V.nama.
91	D-WP(C)/19364/2025	DR.PATANJALI TRIPATHY	2025-05-13	1.paragraphs not correctly furnished in declaration.
92	D-WP(C)/18213/2025	BRAJA MOHAN SARANGI	2025-05-13	Page no 9 not legible
93	D-WP(C)/19409/2025	RANJIT MOHANTY	2025-05-13	Page nos.26 27 29 32 33 34 and 35 not legible.
94	D-BLAPL/14389/2025	MANORANJAN PADHY	2025-05-13	1.As per rejection order the name of Lower Court mentioned in cause title,prayer and petition not tally.2.Signature of petitioner in V>Nama not tally with petition.3.Date of execution not furnished in V>Nama
95	D-WP(C)/19050/2025	BHABA RANJAN KAR	2025-05-13	1. Page nos.17 18 and 37 not neat and legible.2. Date of rejection order under Annexure-8 does not tally with Index
96	D-CRLMP/13954/2025	SURENDRA PRASAD BARIK	2025-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.15 AND 16 NOT LEGIBLE
97	D-WP(C)/19035/2025	BHABA RANJAN KAR	2025-05-13	1.Rej.order marked in annex.8 but marked annex. 6 in cause title. 2. page nos. 17 and 18

				not neat and legible
98	D-WA/17126/2025	ANNADA PRASAD MOHANTY	2025-05-13	Put up for S.R. after pagination of the Index.
99	D-WP(C)/19036/2025	BHABA RANJAN KAR	2025-05-13	page no.17 and 18 not legible.
100	D-CRLMP/13717/2025	TRILOCHAN PANIGRAHI	2025-05-13	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
101	D-ABLAPL/14395/2025	NETRANANDA BISWAL	2025-05-13	1.The name of Petitioner no. 2 typed as Shreedhar in the cause title and Affidavit but he signed as Sridhar in the Affidavit and Vakalatnama.
102	D-CRLMP/13703/2025	DURGA PRASANA DAS	2025-05-13	.Subject Code incorrectly Mentioned
103	D-WP(C)/19112/2025	SURJYA NARAYA SAHU	2025-05-13	Copy of the order dtd.21.11.2023. does not tally with paragraph no.1
104	D-CRLA/14201/2025	GYANESWAR SATPATHY	2025-05-13	Receipt showing copy on vigilance counsel not filed
105	D-CRLMP/13687/2025	RAMDAS ACHARY	2025-05-13	.Subject Code incorrectly Mentioned
106	D-BLAPL/14329/2025	NIRAJ KUMAR SETHI	2025-05-13	Honble Court not tally with Rejection order and cause title
107	D-WP(C)/18648/2025	MOHENDRA DALAI	2025-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page nos.17 21 22 and 23 not neat.
108	D-CRLMA/14172/2025	SUSAMPAD HOTA	2025-05-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
109	D-WP(C)/19037/2025	BHABA RANJAN KAR	2025-05-13	1. Annex.8 not mentioned in cause title. 2.page nos. 17 18 and 37 not neat and legible. 3.Annex.8 not marked and also not page marked as per index.
110	D-ABLAPL/14170/2025	PRASANT KUMAR BARIK	2025-05-13	1. Synopsis and Date chart not paginated.
111	D-BLAPL/14332/2025	SOUBHAGYA KUMAR DASH	2025-05-13	Honble Court not tally with Rejection order and cause title
112	D-CRLMP/13712/2025	ASHOK KUMAR DAS	2025-05-13	IT MAY BE REGISTERED AS CONTR
113	D-CRLMC/13645/2025	BIKRAM CHANDRA GHADEI	2025-05-13	1. Ps case number not correctly furnished synopsis para no.5 Prayer of the petition and Cause title para no.1 in I.A. petition. 2. S.T. case number not correctly furnished in Cause title para no.1 of the petition and page no.3 of the I.A. petition
114	D-ABLAPL/11183/2025	BIKRAM CHANDRA GHADEI	2025-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent not furnished in the affidavit.
115	D-WP(C)/19398/2025	RANJIT MOHANTY	2025-05-13	1.Page no.25 26 28 31 32 33 and 34 not legible. 2.Sl. no of Opp.parties in petition not correctly furnished
116	D-WP(C)/19039/2025	RASHMI REKHA PRADHAN	2025-05-13	page no.24 not neat

117	D-BLAPL/14327/2025	ASUTOSH TRIPATHY	2025-05-13	D.Fee of O.S.B.C Rs.50/- not paid in the v.nama.
118	D-WP(C)/19487/2025	RANJIT MOHANTY	2025-05-13	Page no.30 not legible
119	D-CRLMC/13832/2025	SURYAKANTA DWIBEDI	2025-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Name of Father of the deponent not correctly furnished in the affidavit.( item No. 2).
120	D-CMP/19966/2025	TANMAY MISHRA	2025-05-13	Notarial Adhesive Fee of Rs. 30/- not Paid in the Petition and in the I.A.
121	D-BLAPL/14067/2025	CHIRANJIB ROUT	2025-05-13	1-Fathers name of the petitioner no. 1 not tally with the Reject.ion order.2-Mobile no. not mentioned of the signing Advocate in the vakalatnama.3- page no. 10 not legible.
122	D-BLAPL/14061/2025	KURESH PRASAD DASH	2025-05-13	1-In synopsis P.S. case no. not mentioned.2- In Affidavit Authorization not mentioned.
123	D-BLAPL/14361/2025	CHITTA RANJAN SAHU	2025-05-13	Honble Court not tally with Rejection order and cause title.
124	D-ABLAPL/14298/2025	ASHOK KUMAR GHADAI	2025-05-13	1. ABLAPL Petition and Annexure-1 not properly page marked in Index and record.
125	D-WP(C)/19474/2025	ABHIMANYU PARIDA	2025-05-13	23-NOMENCLATURE NOT CORRECTLY FURNISHED .  This petition be converted as C .M .P
126	D-ABLAPL/14299/2025	MANAS KUMAR CHAND	2025-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Age of the deponent on affidavit not correctly furnished on declaration.2. Page nos.7 to 12 not neat and legible.
127	D-WP(C)/19999/2025	LAXMI PRASAD DWIVEDY	2025-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
128	D-ABLAPL/14276/2025	DEBASHIS ROURAY	2025-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1Date of disp.of ABLAPL NO.4689 /2023 in ref. certificate not tally with FIRS detail. 2page nos 23 and 25 not neat.
129	D-WP(C)/19040/2025	BHABA RANJAN KAR	2025-05-13	1. Date of rej.order passed by op.1 in para 17 of petition not tally with annex.8. 2. page nos. 17 and 18 not neat.
130	D-WP(C)/19058/2025	BHABA RANJAN KAR	2025-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no. not correctly furnished on declaration
131	D-TRPCRL/13500/2025	SAILABALA JENA	2025-05-13	Para no. not correctly furnished in I.A.
132	D-ABLAPL/14300/2025	ASHOK KUMAR GHADAI	2025-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. ABLAPL Petition and Annexure-1 not properly Page marked in Index and record.2. Page nos.9 10 and 11 not neat
133	D-CMAPL/19582/2025	JAGAJIBAN PRADHAN	2025-05-13	8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Para no. wrongly furnished in I.A
134	D-CMAPL/19705/2025	ADV.	2025-05-13	Put up for S.R. after filing of c. copy of impugned order
135	D-CRLMA/13466/2025	NIKUNJA KUMAR ROUT	2025-05-13	I.A. may be filed for modification of order passed in BLAPL.
136	D-WP(C)/19047/2025	BHABA RANJAN KAR	2025-05-13	1. Date of rejection order under Annexure-6 not correctly mentioned in Book mark
137	D-WP(C)/19059/2025	BHABA RANJAN KAR	2025-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no. not correctly furnished on declaration.
138	D-WP(C)/18768/2025	SRIKANTA MAHUNTA	2025-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Paragraph not correctly mentioned in the I.A of the affidavit.
139	D-CMAPL/19694/2025	SUBHADUTTA ROUTRAY	2025-05-13	1.Court Fee Rs-6/- each to be paid in petition and I.A. 2.C. copy of impugned order not filed. 3.Date of filing wrongly mention in date chart.Put up for further S.R. after filing of c.copy of impugned order.
140	D-CONTC/18536/2025	ADV.	2025-05-13	Date of order wrongly mention in date chart.
141	D-RSA/19465/2025	DWARIKA PRASAD MOHANTY	2025-05-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Judgment passed against deceased R-9 not yet substituted in the L.A.Court as per averment made at Page -5 of the Appeal Memo.
142	D-WP(C)/19052/2025	BHABA RANJAN KAR	2025-05-13	1. Page no.17 not neat and legible.
143	D-CRLMA/12624/2025	ANANTA BALLAV SATAPATHY	2025-05-13	OHBA Rs.50/- not filed
144	D-CONTC/19807/2025	SAROJ KUMAR PADHY	2025-05-13	Not authorize to other petitioner.
145	D-BLAPL/12981/2025	ABHAS MOHANTY	2025-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 12 not neat.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 13-05-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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